GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA STARRED QUESTION NO. 103 TO BE ANSWERED ON FEBRUARY 09, 2023

WORK UNDER SMART CITIES MISSION

NO. 103. SHRI MOHANBHAI KALYANJI KUNDARIYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of work carried out under Smart Cities Mission (SCM) in Rajkot;
- (b) the details of funds sanctioned, allocated and spent so far for the said purpose;
- (c) whether the Government is satisfied with the pace of the work being carried out;
- (d) if so, the details and extent thereof; and
- (e) whether all the works are likely to be completed on time and if so, the details thereof along with the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY OF PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 103 (3rd POSITION) FOR ANSWER ON 09.02.2023 REGARDING WORK UNDER SMART CITIES MISSION.

(a) to (e): Government of India launched the Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities were selected through 4 rounds of competition from January 2016 to June 2018. As per SCM Guidelines, Central Government will provide financial support to the extent of ₹ 48,000 crore over five years to the 100 Smart Cities i.e., on an average ₹ 100 crore per city per year. An equal amount on a matching basis will be contributed by the State Government/Urban Local Body (ULB).

The city of Rajkot was selected for development as a Smart City in Round-3 in June, 2017. As on 27 January 2023, out of 71 projects worth ₹ 2,161.47 crore taken up by Rajkot Smart City, 33 projects worth ₹ 803.50 crore have been completed while 38 projects worth ₹ 1,357.97 crore are at various stages of implementation. The details of funds released for Rajkot Smart City under SCM are given below:-

(Amount in ₹ crore)

Funds released by	Funds released by	Total funds	Utilization of funds
Central	State Government	released	(Central+State
Government			Government)
392	342	734	644 (88%)

The implementation of SCM at the city level is done by a Special Purpose Vehicle (SPV) created for the purpose. At State level, Mission implementation is coordinated by the State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary of the State. At the National level, implementation of SCM is monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). Nominee Directors of MoHUA on the Boards of SPVs monitor progress in respective cities on a regular basis. MoHUA regularly interacts with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of cities and handhold them for improving the same. Smart Cities are assessed on various parameters including, but not limited to, project implementation and utilization of funds through the Online Geospatial Management Information System (GMIS).

The period of implementation of SCM has been extended upto June 2023 and all Smart Cities, including Rajkot, are expected to complete their projects within the stipulated time.
